

Annexure

Deductee-wise break-up of TDS

(Please use separate Annexure for each line - item in the table at

S. No. 4 of main Form 26Q)

Details of amount paid/credited during the quarter ended (DD-MM-YYYY) and of tax deducted at source

BSR code of branch where tax is deposited	
Date on which tax deposited (dd-mm-yyyy)	
Challan Serial No.	
Section under which payment made	
Total TDS to be allocated among deductees as in the vertical total of col. 425	
Interest	
Others	
Total of the above	

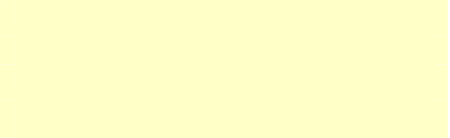
Name of Deductor	
TAN	

Sr. No.	Deductee code (01-Company 02-Other than Company)	PAN of the deductee	Name of the deductee	Date of payment/ credit	Amount paid/ credited Rs.	Paid by book entry or other- wise	TDS Rs.	Surcharge Rs.	Education Cess Rs.	Total tax deducted (421 + 422 + 423) Rs.	Total tax deposited Rs.	Date of deduction	Rate at which deducted	Reason for non- deduction / lower deduction*
414	415	416	417	418	419	420	421	422	423	424	425	426	427	428
1														
2														
3														
4														
5														
Total														

Verification

I, _____, hereby certify that all the particulars, furnished above are correct and complete.

Place:



Signature of person responsible for deducting tax at source

Date:

Name and designation of person responsible for deducting tax at source

Note.— * Write "A" if "lower deduction" or "no deduction" is on account of a certificate under section 197.

Write "B" if no deduction is on account of declaration under section 197A..